

C.P. No. 367/(MAH)/2017

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: Suvarana Sanjivani Sugarcane Transport Pvt. Ltd.
V/s
ROC, Pune

SECTION OF THE COMPANIES ACT: 66 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	M B KASODEKAR	Practising- company SECRETARY for Petitioner	

ORDER

CP No. 367/252(1)/NCLT/MB/MAH/2017

Practicing Company Secretary for the Petitioner is present.

List this matter on 13.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)